

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA No. 69(ND)/2016

IN THE MATTER OF:

Dinesh Gupta through his GPA Rajesh Gupta Vs Samhlo Farms Pvt. Ltd. & Ors.		APPLICANT / PETITIONER RESPONDENT
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SECTION:

Under Section 59

Order delivered on 16.02.2018

Coram:

**CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Petitioner(s):-	Dr. U.K. Chaudhary, Sr. Adv. with Mr. Govind Rishi, Mr. Himanshu Vij, Mr. D. Chauhan, Advs.
For the Respondent(s):	Mr. Rishi Sood, Ms. Easha Kaidan, Advs.

ORDER

For order, see CP No. 64(ND)/2016